

strategy for export marketing for jute and jute goods' as one of the important issues for regional economic cooperation amongst jute producing countries. India and Bangladesh have expressed interests to have bilateral discussions on the subject as a part of the UNCTAD sponsored dialogue on the draft International Jute Agreement which is held from time to time.

राज्यों में व्यापार केन्द्र

3133. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जहाँ केन्द्र सरकार द्वारा व्यापार केन्द्र स्थापित किए गए हैं; और

(ख) इन केन्द्रों की स्थापना करने के मुख्य लक्ष्य क्या हैं और ये केन्द्र कब कार्य करना शुरू कर देंगे ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) (क) और (ख). केन्द्रीय सरकार द्वारा किसी भी राज्य में अब तक कोई व्यापार केन्द्र स्थापित नहीं किए गए हैं। तथापि व्यापार जानकारी के लिए एक राष्ट्रीय केन्द्र स्थापित करने के लिए कतिपय प्रस्थापनाओं पर विचार किया जा रहा है।

Decline in export of flowers and horticultural products

3134. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the export of flowers, and floricultural products, which have a tremendous potential, is showing a declining trend;

(b) if so, the details for the years 1978-79 and 1980-81;

(c) whether any study had been made about the reasons for decline in export; and

(d) the steps Government propose to take to provide incentives and other necessary support in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Exports of floricultural products from India for the last 5 years have been as under:—

1976-77	. Rs. 24.28 lakhs
1977-78	. Rs. 75.50 lakhs
1978-79	. Rs. 80.05 lakhs
1979-80	. Rs. 56.22 lakhs
1980-81	. Rs. 38.26 lakhs (Provisional)

(c) Yes, Sir.

(d) Import of inputs required for exports of floricultural products is allowed. Special commodity rates have been extended for export of floricultural products from Delhi-Bombay to Frankfurt. It has been decided to allow double credit for export of flowers for purposes of eligibility to become an Export House. Additional import licences would also be granted to the extent of 33-1/3 per cent of the f.o.b. value of exports of flowers in accordance with the procedure laid down in the Import Policy for 1981-82.

Implementation of Scheme for Welfare of tribal area by commercial banks

3135. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether some commercial banks are implementing a Scheme for the welfare of the tribal areas;

(b) if so, the names of the commercial banks which have introduced the tribal welfare scheme;